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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	TP 79/16	Hearing	397/ 398	S. Jayvikram & 3 Ors. Vs Sorke Chandrasenan Hospitals (P) Ltd., & 6 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	A. Murali S Abhijit Ahr 9063569317	Respondents	98

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. Counsel for petitioner requested time for adjournment. On the request of the Counsel for petitioner matter is adjourned and list it on 28/08/2017.

Member (T)

Member (J)